

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1451 of 2019

In the matter of:

Om Prakash Pandey

....Appellant

Vs.

Bank of India & Anr.

...Respondents

Present

For Appellant: Nemo

For Respondents: Ms. Medha Tandon & Ms. Seema, Advocates for R-1.

ORDER

02.03.2020: Reply has not been filed. On the request of learned Counsel for the Respondent No. 1 time is extended by one week to file reply affidavit. Rejoinder, if any, may be filed within one week thereafter.

List the appeal 'for admission (after notice)' on **26th March, 2020.**

**[Justice Bansi Lal Bhat]
Member (Judicial)**

**[V. P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

sim/nn